

(b) No Expressway Project has been approved. Two projects, called Eastern and Western Express Highways, within the Bombay Corporation limits were approved in 1955 and are in progress. The Central Government undertook to meet one-third of their cost. The design and standards on these projects are somewhat lower than are applicable to expressways.

Fishermen at Royapuram Beach

2654. Shri Sampath: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Madras Port Trust has issued a notice to the fishermen using the Royapuram Beach, to vacate it; and

(b) whether it is a fact that the Royapuram Beach had been in the use of families of the fishermen since the East India Company's days?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) The land belongs to the Port Trust. Portions of the beach have been let out on rent in the past. The beach has also been used by various fishermen for storing their catamarans but none of them resides on this beach. In the past, the Port Trust did not take notice of the trespasses on its property, as it did not need the land for any special purpose. But now the beach is required by the Port Trust for its own purposes.

General Strike on Southern Railway

2655. Shri Sampath: Will the Minister of Railways be pleased to state:

(a) the number of appeals pending of those whose services were terminated during and as a result of the general strike of July, 1960 as on 31st July, 1961 on the Southern Railway; and

(b) the number of appeals rejected finally?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Nil.

(b) Five.

Flood Control Schemes in Madras

2656. Shri Sampath: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Madras Government have submitted the details of the flood control schemes which they intend to take up in 1961-62; and

(b) if so, the details of the schemes?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No.

(b) Does not arise.

Undervalued Railway Tickets

2657. Shri Yadav Narayan Jadhav: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Express Train Hill Concession Ticket from Delhi to Kathgodam is issued for railway fare printed as Rs. 20.98nP.;

(b) whether on reaching Kathgodam the Ticket Checkers and Ticket Collectors demand Rs. 1.04 nP. including fine stating that the tickets are undervalued by Rs. 0.52nP.;

(c) if so, the reasons therefor; and

(d) whether such practices are very frequent in the case of Northern Railway Tickets?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). Normally, passengers from Delhi to Kathgodam travel by Lucknow Express between Delhi and Bareilly and onwards by Kumaon Express, ordinary fares being charged for the latter. Accordingly, express/ordinary tickets are issued. Some passengers, however, travel beyond Bareilly by Nainital Express on which express/mail fares are charged. Such passengers are, therefore, charged difference between mail/express and ordinary fares for their journey by the Nainital Express plus an equivalent amount as excess charge, which amounts to Rs. 1.04nP. for second class passengers.

Booking staff of the Northern Railway at Delhi have been instructed to warn passengers to purchase through express tickets in case they intend to travel by Nainital Express and not by Kumaon Express.

The fare for the combined express/ordinary second class hill return journey ticket with effect from 1.6.61 is Rs. 21.00. Prior to that date due to an error in rounding off, these tickets were being issued at Rs. 20.99nP.

(d) No other similar instance has come to the notice of the Northern Railway.

School Health Scheme in Delhi

2658. { Shri Shree Narayan Das:
Shri Radha Raman:

Will the Minister of Health be pleased to state:

(a) the precise nature and important features of School Health Scheme to be introduced or introduced so far in New Delhi and Delhi areas;

(b) the total number of schools and students so far covered;

(c) the total amount so far spent and that provided for Third Five Year Plan; and

(d) whether scheme includes any programme for the treatment of school going children if they fall ill?

The Minister of Health (Shri Kar-markar): (a) Delhi Municipal Corporation Area:

The School Health Scheme covers all schools in Darya Ganj and Jama Masjid areas only. It provides for:

- (i) medical examination of the child at the time of admission;
- (ii) minor treatment;
- (iii) dental treatment; and
- (iv) eye treatment.

New Delhi Municipal Committee Area:

The School Health Service at present caters only to 8,000 municipal school children and 7,000 children in other schools.

It is proposed to cover a total population of 26,000 students in 55 schools (41 municipal and 14 non-municipal). The whole area will be divided into 5 almost equal zones under the direct supervision of one School Medical Officer for each zone. Under the main clinic there will be one or two sub-clinics. The grouping of the schools in each zone will be done on the following basis:—

- (1) Almost equal population of students in each zone.
- (2) Easy approach to the schools by the School Medical Officers.
- (3) According to different sex population in the school.
- (4) For the whole scheme there will be 3 School Medical Officers for Boys and two School Medical Officers for Girls.

(b) Delhi Municipal Corporation Area:

The scheme covers 73 schools (36 schools for girls and 37 schools for boys) having approximately 22,000 students per year.

New Delhi Municipal Committee Area:

At present the school health services cover 20 schools with 15,000 population.

(c) Delhi Municipal Corporation Area:

A sum of Rs. 1,86,588 has been spent by the Corporation from the 1st June, 1958 to the 31st March, 1961. A token provision of Rs. 10 lakhs has been made for the expansion of the scheme during the Third Five Year Plan.